

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 24-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/340(CHE)/2023

PETITION NUMBER : IBA/149/2020

**NAME OF THE APPLICANT : Ramji Mahadevan (RP) of
M/s. Green Valley's Shelters Private Limited**

NAME OF THE RESPONDENT(S) : T.Ekambaram & 8 Others

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 & 14 of
NCLT rules, 2016**

ORDER

Ld. Counsel Ms. E. Santhanalakshmi for the RP. Ld. RP Mr. Ramji Mahadevan is present in person. Ld. Counsel Mr. N. Raja for the Respondent.

Let the reply be filed.

Rejoinder, if any, be filed within a week thereafter.

However, Ld. Counsel for the Respondent states that matter has been settled and a joint compromise memo has been filed.

RP states that he has not been informed about this development.

Let a memo be filed by both the parties regarding this development.

List the Petition for hearing on **14.06.2024**.

-Sd-

**VENKATARAMAN SUBRAMANIAM
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk